

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4833 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sandeep Garg Vs. DMI Finance Private Limited & Anr.	Manish Paliwal
2.	I.A. No. 4834 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Maharashtra State Power Generation Company Limited, Through the Chairman & Managing Director Vs. Keshav Khaneja, Resolution Professional of Gensol Engineering Limited	Shubharanjani Ananth
3.	I.A. No. 4835 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Tata Capital Limited Vs. Neerja Kartik & Ors	Hrishkesh Rajeshirke
4.	I.A. No. 4840 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Narayanbhai Nagarbhai Patel Vs. Dharit K. Shah	KK Sharma
5.	I.A. No. 4882 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1290 of 2025	Gopal Kishan Karla Vs. Akhilesh Kumar Gupta	Saniya Anjuni

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